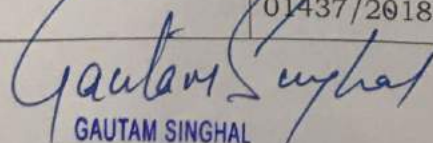


FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/s. PANTEL TECHNOLOGIES
PRIVATE LIMITED**

S.No	PARTICULARS	DETAILS
1	Name of corporate debtor	M/s. Pantel Technologies Private Limited
2	Date of incorporation of corporate debtor	23 rd August 2010
3	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies, Delhi
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72300DL2010PTC207463
5	Address of the registered office and principal office (if any) of corporate debtor	<p>Registered Office (As Mentioned in Order dated 19.09.2019) M/s Pantel Technologies Private Limited 214, Triveni Complex, E 10-12, Jawahar Park, Laxmi Nagar, New Delhi - 110092</p> <p>Registered Office (As per latest MCA record dated 20.09.2019) M/s Pantel Technologies Private Limited 602/96, 6th Floor, Siddharth Building, Nehru Place, Near Central Bank, New Delhi - 110019.</p> <p>Corporate Office: M/s Pantel Technologies Private Limited E - 33, Sector-63, Noida - 201301, Uttar Pradesh</p>
6	Insolvency commencement date in respect of corporate debtor	19 th September 2019 (Order received on 20 th September 2019)
7	Estimated date of closure of insolvency resolution process	17 th March 2020 (180 th day from the date of commencement of Insolvency Resolution Process)
8	Name and registration number of the insolvency professional acting as interim resolution professional	<p>Name: Mr. Gautam Singhal</p> <p>Registration No.: IBBI/IPA-001/IP/P-01437/2018-2019/12240</p>

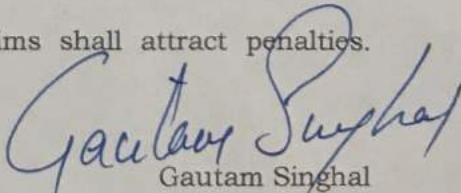

GAUTAM SINGHAL
INSOLVENCY PROFESSIONAL

Registration No. - IBBI/IPA-001/IP/P-01437/2018-2019/12240
C- 35, Ground Floor, Vivek Vihar, Phase -I, Delhi- 110095

9	Address and e-mail of the interim resolution professional, as registered with the Board	Address: C - 35, Ground Floor, Vivek Vihar, Phase - I, Delhi - 110095 Email : gautam@klfindia.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Kumar Law Firm 3 rd & 4 th Floors, DA - 9, Enkay House, Veer Sarvarkar Block, Opposite Nathu Sweets, Metro Pillar No. 54, Shakarpur, Delhi - 110092 Email: cirp.ptpl@gmail.com
11	Last date for submission of claims	4 th October 2019 (14 th day from the date of receipt of order i.e. 20 th September 2019)
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13	Names of Insolvency Professionals identified to act as Authorized Representatives of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) http://www.ibbi.gov.in/downloadform.htm 1 (b) NA

- Notice** is hereby given that the National Company Law tribunal has ordered the commencement of corporate insolvency resolution process of **M/S PANTEL TECHNOLOGIES PRIVATE LIMITED** on 19.09.2019.
- The creditors of M/S PANTEL TECHNOLOGIES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 4th October 2019 (from the date of receipt of Order i.e. 20th September 2019), to the interim resolution professional at the address mentioned against item No. 10.
- The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
- Submission of false or misleading proof of claims shall attract penalties.

Date : 21.09.2019
Place : New Delhi


 Gautam Singhal
 Interim Resolution Professional
 M/s Pantel Technologies Private Limited
 IBBI/IPA-001/IP/P-01437/2018-2019/12240

GAUTAM SINGHAL
 INSOLVENCY PROFESSIONAL
 Registration No.- IBBI/IPA-001/IP/P-01437/2018-2019/12240
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